

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 102
CA No. 7/CB/2024
In CP No. 109/CB/2020

Proceedings under Section 271-272

IN THE MATTER OF:

Cuttack Urban Transport Service Ltd.

....Applicant

Order delivered on 05/07/2024

Coram:

Shri Deep Chandra Joshi, Hon'ble Member(J)
Shri Rajeev Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicants

Mr. Patita Paban Bishwal, Advocate
Ms. Suranjana Chatterjee, Advocate

For the Respondent

ORDER

CA No. 7/CB/2024

Ld. Counsel Ms. Suranjana Chatterjee appeared for the Liquidator/Applicant.

List the matter on 18.07.2024.

Sd

Rajeev Mehrotra
Member (Technical)

Sd

Deep Chandra Joshi
Member (Judicial)